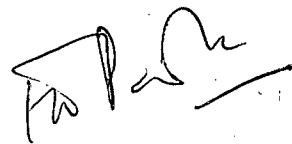


(4)
Date: 5.12.1988.

The applicant present in person. Mr. J.G. Sawant, for the respondents. He has filed his note of appearance which is taken on record. The applicant says that his Advocate has instructed to him to take a date in January in the matter.

By consent adjourned to 27th January 1989 for reply and further directions.

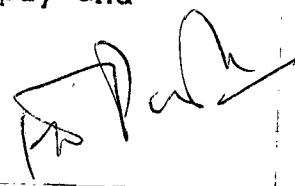
No notice of this date to either side.



Date: 27.1.1989.

The applicant present in person. Mr. J.G. Sawant, for the respondents.

By consent adjourned to 6th March 1989 for reply and further directions.



Date: 6.3.1989.

The applicant present in person. Mr. J.G. Sawant, for the respondents. He says that the parawise comments have been received but the reply is still under preparation and requests to grant some time to file the same.

Adjourned to 20th April 1989 for reply and further directions.

